

2

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

12.08.2011

MA 227/2011 (OA No. 339/2011)

Ms. Kavita Bhati, Counsel for applicant.

Heard on MA moved by the applicant for seeking correction in the order dated 03.08.2011 passed by this Tribunal. Inadvertently in Para No. 1, line no. 3, the pay of the applicant was wrongly fixed in the grade pay of Rs.4200/- instead of Rs.4600/- has been mentioned whereas it should be wrongly fixed in the grade pay of Rs.4600/-. Accordingly '**Rs.4200/- instead of**' stand deleted from the order dated 03.08.2011. This correction is made part of the order dated 03.08.2011.

The MA stands disposed of accordingly.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

J.C.S. Rathore
(Justice K.S. Rathore)
MEMBER (J)

AHQ